

Haryana, Jammu and Kashmir, Karnataka, Kerala, Madhya Pradesh, Orissa, Punjab and West Bengal for the years mentioned in the statement could not be laid within the stipulated period of 9 months after the close of the accounting year. [Placed in Library. See No. LT—1316/77]

CERTIFIED ACCOUNTS OF INDIAN INSTITUTE OF TECHNOLOGY, KANPUR FOR 1974-75, ANNUAL REPORTS, ETC. OF INDIAN INSTITUTE OF TECHNOLOGY, KHARAGPUR, BOARD OF TRUSTEES OF INDIAN MUSEUM, CALCUTTA FOR 1976-77, ETC. ETC.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) : I beg to lay on the Table—

(1) A copy of the Certified Accounts (Hindi* version) of the Indian Institute of Technology, Kanpur, for the year 1974-75 along with the Audited Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961. [Placed in Library. See No. LT—1317/77].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1976-77.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Kharagpur, for the year 1976-77. [Placed in Library. See No. LT-1318/77].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Trustees of the Indian Museum, Calcutta for the year 1976-77 together with the Audited Accounts. [Placed in Library. See No. LT—1318/77].

(ii) A statement (Hindi and English versions) explaining that Government are in agreement with the above Report. [Placed in Library. See No. LT—1319/77].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy Library Foundation, Calcutta, for the year 1976-77 together with the Audited Accounts, under rules 41(d) and 42 of the Memorandum of Association and Rules of the Foundation.

(ii) A statement (Hindi and English versions) explaining that Government are in agreement with the above Report. [Placed in Library. See No. LT-1320/77].

SUGAR (PRICE DETERMINATION FOR 1976-77 PRODUCTION) 2ND AMDT. ORDER, 1977 AND CERTIFIED ACCOUNTS OF ANIMAL WELFARE BOARD, MADRAS FOR 1975-76

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SNGH) : I beg to lay on the Table—

(1) A copy of the Sugar (Price Determination for 1976-77 Production) Second Amendment Order, 1977 (Hindi and English versions) published in Notification No. G.S.R. 556(E) in Gazette of India dated the 8th August, 1977, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1321/77].

(2) A copy of the Certified Accounts (Hindi and English versions) of the Animal Welfare Board, Madras, for the year 1976-77 and the Audit Report thereon, under sub-rule (4) of Rule 24 of the Animal Welfare

*The English version of the document was laid on the Table on the 8th August, 1977.